

1	2	3
15.	Meghalaya	85
16.	Mizoram	324
17.	Nagaland	33
18.	Orissa	1352
19.	Punjab	484
20.	Rajasthan	1646
21.	Sikkim	24
22.	Tamil Nadu	1436
23.	Tripura	58
24.	Uttar Pradesh	3808
25.	West Bengal	1556
26.	A & N Islands	17
27.	Chandigarh	—
28.	D & N Haveli	6
29.	Daman & Diu	3
30.	Delhi	8
31.	Lakshadweep	4
32.	Pondicherry	43
All India		22991

(Figures are Provisional)

[Translation]

#### Poaching of Lions

\*267. SHRIMATI REENA CHOUDHARY :  
SHRI RAVI PRAKASH VERMA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the number of cases of poaching lions brought to light in various States during the last three years, State-wise,

(b) the steps taken by the Government to check such cases; and

(c) the action taken to enforce these steps effectively?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI SURESH PRABHU) : (a) During the last three years, six cases of poaching of seven lions have been reported in the State of Gujarat which is the only State where lions are found in the wild.

(b) and (c) Steps taken to protect lions are :

- i) Hunting of wild animals included in Schedules I to IV of the Wildlife (Protection) Act, 1972, is banned. Lion is included in Schedule I of the said Act.

ii) Area extending over 1153.41 sq. km. and 258.41 sq. km. have been notified as Gir Sanctuary and Gir National park respectively in the State of Gujarat.

iii) An anti poaching infrastructure equipped with wireless sets, fire arms and appropriate vehicles is operating in the protected area.

iv) International trade in endangered species of animals and articles made thereof is regulated under the provisions of the Convention on International Trade in Endangered Species of Wild Fauna and Flora (CITES).

v) Regional and Sub-regional offices of Wildlife Preservation have been set up mostly at the main export centres of the county to prevent smuggling of wildlife products.

vi) Inter-departmental coordination has been enhanced with other enforcement organisations like Police, BSF, Customs, ITBP, Coast Guards etc. Training programmes on wildlife enforcement and implementation are conducted at Wildlife Institute of India at Dehradun.

#### Tree Plantation Schemes

\*268. SHRI SOHANVEER SINGH :  
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the details of various tree plantation schemes being implemented in the country, State-wise;

(b) the details of funds allocated under each Scheme during the last three years; and

(c) the target set for the plantation of trees during the Ninth Five Year Plan period in the Country, State-wise?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI SURESH PRABHU) : (a) and (b) Plantation/afforestation activities are carried out under schemes of various Central Ministries and State Governments. An illustrative list of the centrally sponsored schemes under which free planting activities are taken up in forest areas is as follows :

#### Ministry of Environment & Forests

- (i) Integrated Afforestation and Eco-Development Projects Scheme (IAEPS)
- (ii) Area Oriented Fuelwood and Fodder Projects Scheme (AOFFPS)
- (iii) Conservation and Development of Non-Timber Forest Produce (including medicinal plants) Scheme (NTFP)